

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

101. IA/2044/2024 In C.P. (IB)/3045(MB)2019

**IN THE MATTER OF**

Ahmednagar Mechants Co-Operative Bank Limited ... Petitioner

Vs

Ujwal Electrical Stampings Pvt Ltd ... Respondent

U/s 7 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 01.05.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant/Liquidator: Adv. Rahul Darji (VC)

For the Respondent:

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**ORDER**

**IA 2044/2024** – This is an application filed for placing on record the 7th progress report by the liquidator for the period from 1<sup>st</sup> January 2024 to 31<sup>st</sup> March 2024. The Report is taken on record. Accordingly, IA is **allowed** and **disposed of**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Manish Tiwari/